

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4057/2015

New Delhi, this the 3rd day of November, 2015

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Dr. Snigdha Goyal
D/o Dr. Sunder,
R/o House No.622, 1st Floor
Sector -17, Panchkula, HaryanaApplicant

(By Advocate: Mr. Aviral Dhirendra)

Versus

1. The Secretary
Ministry of Health & Family Welfare
Nirman Bhawan
New Delhi.
2. Medical Superintendent/Director
Dr. Ram Manohar Lohiya Hospital
Baba Kharak Singh Marg
New Delhi-110001.
3. Head of Department
Department of Pathology
Dr. Ram Manohar Lohiya Hospital
Baba Kharak Singh Marg
New Delhi-110001. Respondents

ORDER (ORAL)

Learned counsel for the applicant submits that this OA may be disposed of at the admission stage itself, without notice to the respondents, with a direction to them to consider and dispose of his representation dated 25.05.2015 (Annexure P-11) in a time-bound manner.

2. Accordingly, finding substance in the above submission and without going into the merits of the matter, I direct the respondents to duly consider the aforesaid representation and pass a speaking order thereon within a period of two weeks from the date of receipt of a copy of this Order. They shall also communicate their decision to the applicant.

3. The OA is disposed of with the above directions.

(Dr. Brahm Avtar Agrawal)

Member (J)

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